

1	2	3	4
3.	Gujarat	497	1.00
4	Karnataka	2,90,052	14.32
5	Kerala	1,04,608	34.34
6	Madhya Pradesh	94,642	26.92
7	Maharashtra	1,16,558	28.93
8.	N.E.Region	116	0.17
9	Orissa	8,894	4.90
10	Rajasthan	10,720	8.57
11	Tamil Nadu	3,75,482	152.51
12	Uttar Pradesh	8,270	100.11
13	West Bengal	44,838	118.66

(under reassessment on directions of High Court)

Necessary legal and penal action as provided under Section 7A, 8B, 14, 14B of the EPF & M.P Act, 1952 and also under Section 406/409 of the I.P.C is already being taken to recover the outstanding dues from the defaulting establishments.

[Translation]

T.V. Transmitters

*23 SHRI BHERU LAL MEENA . Will the Minister of INFORMATION AND BROADCASTING be pleased to state .

(a) the number of TV Transmitters ready for commissioning in the country. State-wise;

(b) whether inspite of testing of some of the above transmitters, telecast has not so far been started from these transmission centres.

(c) if so, the details of such centres. State-wise and the reasons for delay in this regard, and

(d) the time by which these transmitters are likely to be made operational?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) (a) to (d) Sixty Six (66) transmitters of varying power are presently ready for commissioning in the country. State-wise list of these transmitters is enclosed as statement. The delay in commissioning of these transmitter projects has mainly been due to non-availability of staff sanctions for operation and maintenance of these projects. These projects would be commissioned no sooner than the grant of staff sanctions for which every effort is being made

STATEMENT

State-wise list of the TV transmitters ready for commissioning in the country

State/UT	Transmitters	Locations	Number
1	2	3	4
Andhra Pradesh	HPT: LPTs :	Kurnool Bellampally Pedanandipadu Kadiri	4
Arunachal Pradesh	VLPTs :	Kalaktang Chayangtajo Yomcha	3
Bihar	LPTs :	Phoolparas Noamundy	2
Gujarat	LPTs :	Amod Deesa Mangrol (Surat) Morbi	4
Goa	LPT :	Panaji (DD2)	1
Haryana	LPT :	Rohtak	1
Karnataka	LPTs	Harpanahalli Sagar Gokak Arsikere Basava Kalyan	5
Kerala	LPT VLPT	Thodupuza Devikolam	2
Madhya Pradesh	LPTs :	Gaderwara Sakti Kelas Narayanpur	4
Maharashtra	LPTs	Shirpur Aheri Navapur	3
Manipur	VLPT	Moreh	1
Nagaland	HPT	Mokokchung	1
Rajasthan	HPTs LPTs	Jaisalmer Barmer (Int) Nohar Mt Abu Pratapgarh Karauli Nimaj Rajgarh Bari-Sadri Shahpura Neem Ka Thana	11
Orissa	LPTs VLPTs	Sohela Kabisuryanagar T Rampur Badabarbil Nayagarh	5

1	2	3	4
Tamilnadu	LPTs :	Pattukottaol Attur Krishnagiri Shankarankovil Valparai	5
Tripura	VLPTs :	Dharmanagar	1
Uttar Pradesh	LPTs :	Ganj Dundwara Kasganj Mau Ranipur Naugarh Auraiya New Tehri Mahoba Athdama Nanpara	9
West Bengal	LPTs :	Farakka Murshidabad (DD2)	2
Andaman & Nicobar Islands (U.T.)	LPT :	Port Blair (DD2)	1
Dadar & Nagar Haveli (U T)	LPT	Silvassa	1
Total			66

T.V. Channel for Education Purposes

*26 SHRIMATI SHEELA GAUTAM
SHRI RAMESHWAR PATIDAR

Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) the number of children programmes telecast on Doordarshan during the last three years, year-wise.

(b) whether the Government are contemplating to launch a new TV channel exclusively for the purpose of education in order to popularise distance education.

(c) if so, the time by which the said channel is likely to be started.

(d) whether the Government propose to allot one channel to a non-Government agency for this purpose, and

(e) if so, details and the terms and conditions thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C M IBRAHIM) (a) Information is being collected and will be laid on the Table of the House

(b) A Working Group on "Rapid Expansion of Open Learning/Distance Education" has been

constituted by the Ministry of Human Resource Development (Deptt. of Education) under the Chairmanship of Education Secretary. The first meeting of the Working Group was held on 29.11.95 wherein it was decided to constitute a sub-Group under the Chairmanship of Shri Bhaskar Chatterjee, Joint Secretary (Adult Education) to look into the various aspects and formalise the requirements for Educational Channel. The sub-Group has since made some recommendations which are under examination.

(c) At this stage, no specific time frame can be indicated for operationalisation of this Channel

(d) No, Sir.

(e) Does not arise

Foreign Private Sector Aeroplanes

*28 SHRI SATYA DEO SINGH Will the Minister of CIVIL AVIATION be pleased to state

(a) whether the Nepal Government has requested the Government of India to permit the private sector aeroplanes into Indian air territory.

(b) if so, the details thereof, and

(c) the reaction of the Union Government in this regard?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C M IBRAHIM) (a) and (b) Yes, Sir The Government of Nepal has proposed amendments in the Air Services Agreement to enable designation of additional airlines to operate to India.

(c) To discuss this and other matters of mutual interest, bi-lateral talks between India-Nepal are proposed to be held shortly

Labour Productivity

*29 SHRI NITISH KUMAR
SHRI JAGMOHAN

Will the Minister of LABOUR be pleased to state

(a) whether labour productivity especially agricultural productivity in the country has remained low as compared to the productivity level obtained by other countries.

(b) if so, the details thereof.

(c) the steps taken by the Government to improve the labour productivity in the country, and

(d) the schemes prepared by the Government to provide education and medical facilities to the labourers in the unorganised sector and the